

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.96/Chd/Pb/2017**

In the matter of:

Rajesh Kumar Soni

....Petitioner/Operational Creditor.

Versus.

M/s Mahajan Engineering Works Pvt.Ltd.

....Respondent/Corporate Debtor.

Present: Mr.Rakesh Bhatia, Advocate for petitioner.  
Mr.Vineet Sehgal, Advocate for respondent.

The Hon'ble Member (Judicial) is on official tour, hence  
the matter is adjourned to 02.11.2017.

Sd/-  
Court Officer

October 30, 2017.  
Ashwani